

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.307/06

Friday this the 11th day of August 2006

C O R A M :

**HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN
HON'BLE MR.GEORGE PARACKEN, JUDICIAL MEMBER**

V.Ramachandran,
S/o.Narayanan,
Ex Shunting Driver, Southern Railway, Irumpuram.
Residing at No.61C, Near East Police Station,
Railway Quarters, Quilon.

...Applicant

(By Advocate Mr.T.C.Govindaswamy)

Versus

1. Union of India represented by the General Manager,
Southern Railway, Head Quarters Office,
Park Town P.O., Chennai – 3.
2. The Chief Operations Manager,
Southern Railway, Head Quarters Office,
Park Town P.O., Chennai – 3.
3. The Additional Divisional Railway Manager,
Southern Railway, Trivandrum Division,
Trivandrum – 14.
4. The Senior Divisional Mechanical Engineer,
Southern Railway, Trivandrum, Trivandrum – 14. ...Respondents

(By Advocate Ms.P.K.Nandini)

This application having been heard on 11th August 2006 the Tribunal
on the same day delivered the following :-

O R D E R

HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN

Respondents have filed objection to M.A.421/06 for condonation of
delay in which it is stated that there is no ground for condoning the delay of
754 days. It is submitted that the dates mentioned in the O.A varies with
the actual dates and the revision petition is said to have been submitted on
a much later date. It is further submitted that the revision petition has now

.2.

been disposed of in favour of the applicant by modifying the penalty from that of removal from service to compulsory retirement with all attendant benefits vide letter dated 31.3.2006, a copy of which is also produced by the respondents.

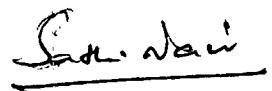
2. In the light of the submissions, counsel for the applicant submitted that the matter can be closed with liberty to the applicant to challenge the latest order dated 31.3.2006, if necessary.

3. Accordingly, the O.A is closed with the liberty to the applicant to move this Court, if necessary. No order as to costs.

(Dated the 11th day of August 2006)



GEORGE PARACKEN
JUDICIAL MEMBER



SATHI NAIR
VICE CHAIRMAN

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